

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA**

**UNSTARRED QUESTION NO. 73
TO BE ANSWERED ON JULY 18, 2022**

MISMANAGEMENT AT DUMP YARDS

NO. 73. SMT. SEEMA DWIVEDI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the dump yard constructed for solid waste management in metropolitan cities remain open from one or more sides, whereby the stray animals and cows can be occasionally seen eating polythene bags lying in the garbage; and
- (b) if so, whether Government is working on any plan to prevent such a mismanagement and unpleasant situation and find a permanent solution to this, if so, the details of funds spent in this regard so far, State-wise?;

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

- (a) Dumpsite/landfill sites are under the custody and management of Urban Local Bodies (ULBs). To assist the ULBs, the Ministry published the Manual on Municipal Solid Waste Management. It is clearly given in the manual that the dumpsite/landfill site has to be peripherally fenced and access to the landfill should be limited to one entrance gate only. Solid Waste Management (SWM) Rules 2016 also give direction at Schedule – I Specification for Sanitary Landfills, Part B, (i) “Landfill site shall be fenced or hedged and provided with proper gate to monitor incoming vehicles, to prevent entry of unauthorised persons and stray animals”.
- (b) For enabling ULBs to comply with SWM Rules 2016, supplementary project funding is given to ULBs as per guidelines of Swachh Bharat Mission – Urban and Swachh Bharat Mission – Urban 2.0. Details of the funds released towards Management of Municipal Solid Waste under Swachh Bharat Mission – Urban (SBM – U) are at annexure. For permanent solution, provision of legacy dumpsite remediation has been done under SBM (U) 2.0 with central financial assistance provided for the same.

**Annexure referred in reply to Rajya Sabha Unstarred Question no. 73
for answer on 18.07.2022**

State-wise details of the funds released under Swachh Bharat Mission – Urban (SBM – U) &
SBM – U 2.0 toward Solid Waste Management (SWM)

(₹ in Crore)

S. No.	States/ UTs	SBM - U (2014-2021)	SBM – U 2.0 (2021-2026)
1	A&N Islands	0.3976	0.02
2	Andhra Pradesh	308.54	61.66
3	Arunachal Pradesh	7.25	4.61
4	Assam	76.75	1.92
5	Bihar	182.19	2.86
6	Chandigarh	32.1	11.38
7	Chhattisgarh	126.9282	3.38
8	D&NH and D&D	0	0.06
9	Delhi	133.174	174.44
10	Goa	8.6826	0.28
11	Gujarat	536.22	57.85
12	Haryana	115.31	1.86
13	Himachal Pradesh	15.22	2.92
14	Jammu & Kashmir	27.611	3.20
15	Jharkhand	113.739	0.84
16	Karnataka	512.5229	5.74
17	Kerala	51.6417	1.88
18	Ladakh	11.834	0.14
19	Madhya Pradesh	392.4668	10.67
20	Maharashtra	947.0902	86.75
21	Manipur	9.61	0.54
22	Meghalaya	4.088	0.20
23	Mizoram	8.6568	0.46
24	Nagaland	7.1439	0.78
25	Odisha	138.0495	61.39
26	Puducherry	10.935	0.20
27	Punjab	197.76	3.32
28	Rajasthan	344.26	33.68
29	Sikkim	3.251	0.14
30	Tamil Nadu	689.88	163.89
31	Telangana	223.43	38.50
32	Tripura	15.51	4.73
33	Uttar Pradesh	903.3424	14.48
34	Uttarakhand	72.1171	28.64
35	West Bengal	384.94	2.56
	Total	6612.6515	785.97